

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI COURTS, DELHI**

ORDER

Sub. : Financial upgradation under MACP Scheme.

Pursuant to the recommendations of the Screening Committee (ACPS/MACPS) in its Minutes of Meeting dated 22-07-2019 in the light of order dated 09.05.2019 in WP(C) No. 9935/2018, titled as Mahender Tek Vs. District & Sessions Judge (HQS), Delhi, **Sh. Mahender Tek S/o Sh. Manohar Lal Tek**, Judicial Assistant is hereby granted the benefit of 2nd financial up-gradation under Modified Assured Career Progression Scheme in the Pay Band of Rs.-9300-34800/- with Grade Pay of Rs. 4800/- (revised) in PB-II with effect from 09-10-2014.


(GIRISH KATHPALIA) 09.8.19.
DISTRICT & SESSIONS JUDGE(HQS)
DELHI ✓

No. Admn.II/S&P (JA/SJA)/2019/ 62059-070 Dated, Delhi the _____ 2019

Copy forwarded for information and necessary action to:

1. The District & Sessions Judges, South, Saket Courts, N. Delhi;
2. Sh. A.S. Jayachandra, Chairperson, Screening Committee (ACPS/MACPS)/ Ld. District & Sessions Judge, Shahdara, KKD Courts, Delhi.
3. Sh. Arun Sukhija, Member, Screening Committee (ACPS/MACPS)/Ld. ADJ, Central, THC, Delhi.
4. Ms. Chetna Singh, Member, Screening Committee (ACPS/MACPS)/Ld. ACMM, Central, THC, Delhi.
5. The Officer In-charge, Account Branches, O/o the D&SJs, South, Saket Courts, N. Delhi;
6. The concerned Pay & Account Officers, Delhi (Through concerned Accounts Branch, South, Saket Courts, N. Delhi);
7. The A.O.(Judl.), Litigation Branch, Central, Tis Hazari Courts, Delhi;
8. Personal Office of the undersigned.
9. The Dealing Assistants, Personal Files, Administration Branch-II, Tis Hazari Courts, Delhi.
10. Sh. Mahender Tek, JA/Reader in the Court of Sh. Harish Dudani, Ld. ASJ (SFTC), South, Saket Courts, New Delhi with the direction to submit the option form in the concerned Accounts Branch.
11. For uploading on LAYERS.
12. For uploading on Centralized Website through LAYERS.


DISTRICT & SESSIONS JUDGE(HQS)
DELHI ✓